

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) & (b). The recommendation of the Election Commission regarding delimitation of the constituencies and for the rotation of reserved seats within a district or any other suitable administrative unit in a State so that a seat does not remain reserved for more than a stipulated years at a time is under consideration. It will not however be feasible to indicate the time frame by which a final decision would be taken.

(c) Does not arise.

Financial assistance for construction of court buildings in Andhra Pradesh

8919. SHRI BEZAWADA PAPI REDDY : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether there is any proposal with Government to give more financial assistance for the construction of court buildings in Andhra Pradesh ; and

(b) the number of courts set up by the State Government of Andhra Pradesh from 1983 to Decemcer, 1985 ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) The Central Government have approved the proposal to construct 46 court buildings during 1985-89 at a cost of Rs. 249.49 lakhs with the grants-in-aid recommended by the Eighth Finance Commission.

(b) The State Government has intimated that 11 Districts Courts, 22 Sub-Courts, 42 Munsiff Magistrates Courts and 37 Special Second Class Magistrate Courts have been established from 1982-83 to 1984 85.

LPG Project at Bhatpore near Surat in Gujarat

8920 : SHRI C. SAMBU : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the reason for delay in establishing the proposed LPG project at Bhatpore near Surat in Gujarat ;

(b) whether Indian Oil Corporation which has purchased 90 acres of land from

Gujarat Government for the purpose has been able to clear the encroachment of the site by the landless labourers ;

(c) whether Government have taken any action to rehabilitate those landless labourers; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) The LPG bottling plant at Hazira (Bhatpore) near Surat is expected to be commissioned on schedule, by March, 1988.

(b) Approximately 2 acres of land (out of a total area of about 92 acres) is still occupied by families of Halpathi.

(c) & (d). The State Govt. of Gujarat is in the process of developing an alternative site selected for rehabilitation of displaced families.

Mitsubishi power tillers

8921. PROF. MADHU DANDAVATE : Will the Minister of INDUSTRY be pleased to state :

(a) whether District Industries Centres have been recommending applications for purchase of Mitsubishi power tillers ;

(b) if so, whether there are serious complaints about the functioning of these power tillers ; and

(c) if so, the action, if any, taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). Central Government does not maintain such information.

(c) Does not arise.

Production of Synthetic Fibre

8922. SHRI K. PRADHANI : Will the Minister of INDUSTRY be pleased to state Government's strategy to build up over six lakh tonnes of synthetic fibre capacity during the Seventh Five Year Plan period and to bring down prices and facilitate production of the poor man's fabric ?